

(b) and (c). No distinction is made between Scheduled Castes/ Scheduled Tribes employees and other employees in the matter of ad hoc allotment. As such, no separate information is maintained about ad hoc allotments made to Scheduled Castes/Scheduled Tribes employees.

#### Frog cultivation in Orissa

9820. SHRI PADMACHARAN SAMANTASINHERA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the frog cultivation is being carried out in Orissa;

(b) if so, the place where it is being carried out and the amount sanctioned therefor during the last three years, year-wise;

(c) whether the scheme is making profit or loss; and

(d) the number of staff employed, category-wise, in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (d). The information is being collected and will be placed on the Table of Lok Sabha.

#### Procurement of Wheat by F.C.I. during 1979

9821. SHRI MADHAVRAO SCINDIA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the estimated procurement of wheat by Food Corporation of India during 1979;

(b) what arrangement including storage and transportation have been made by Government to procure it throughout the country;

(c) whether it is being felt by farmers that inadequate storage facility and poor transportation will deprive them the full benefit of the production; and

(d) if so, his reaction thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) About six million tonnes are expected to be procured by the Food Corporation of India during 1979-80 rabi marketing season. This includes direct purchases by the F.C.I. of about 1.6 million tonnes and procurement by State Governments and their agencies of about 4.4 million tonnes for the Central Pool.

(b) Adequate arrangements for storage and transportation of the stocks expected to be procured have been made by the Central and State Governments. Some of the steps taken for storage are given below:—

(1) Optimum utilisation of the existing capacity is being made for storage of foodgrains by increasing the stock heights.

(2) Hiring of private accommodation through various sources is being resorted to by the public agencies. Apart from this, the use of CAP storage is also being made as a short term measure wherever necessary.

(3) A project has been undertaken, with the assistance of the World Bank for construction of additional capacity to the extent of 3.757 million tonnes which is expected to be completed by 1981-82. This would be in the form of buffer storage of godowns of bigger capacity of 25,000 tonnes and more at each centre. This comprises 25 lakh tonnes of conventional godowns, 10 lakh tonnes of bulk storage and 75,000 tonnes of silos.

(4) Food Corporation of India has launched a scheme to encourage private parties to build godowns of given specifications for being hired by the Food Corporation on specific terms and conditions. The Corporation has secured so far a capacity of about 4.04 million tonnes.

(5) The bulk of the capacity of the Central and State Warehousing Corporations is at the disposal of the Food Corporation of India for use.

(c) Government have not received any such reports. It may be added that elaborate arrangements for procurement, storage, etc. have been made by the Government for extending effective price support so that the farmers may derive full benefits of the support price.

(d) Does not arise.

#### Non-Functioning of Khandasari Mills in Madhya Pradesh

9822. SHRI S. R. DAMANI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that 44 out of the 65 Khandasari sugar Mills in Madhya Pradesh did not function in 1978-79 crushing season owing to the steep fall in prices of sugar;

(b) if so, the details thereof; and

(c) what steps are being proposed to be taken to make them function again?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (c). It has been ascertained from the State Government that 44 out of 65 khandasari units in Madhya Pradesh did not function in 1978-79 season due to steep fall in the prices of sugar. The Association of Khandasari Manufacturers urged the State Government for giving exemption from entry tax

further reduction in excise duty and supply of fuel wood on concessional rates. While khandasari sugar was completely exempted by the Central Government from the levy of excise duty from 1-1-1979, the other concessions demanded by the khandasari manufacturers, which are under the purview of the State, are learnt to be still under consideration of the State Government.

#### गुजरात में कृषि उत्पादक मार्केट समितियां

9823. श्री मोती भाई आर० चौधरी : क्या कृषि और सिंचाई मंत्रो, यह बताने की कृपा करेंगे कि :

(क) गुजरात में कृषि उत्पादक मार्केट समितियों की संख्या कितनी है जिनके विकास के लिए प्रस्ताव गुजरात सरकार ने केन्द्रीय सरकार की योजना के अधीन केन्द्र सरकार के पास भेजे हैं;

(ख) उनमें से कितनी मार्केट समितियों के बारे में मंजूरी दे दी गई थी, उनके नाम क्या हैं और प्रत्येक के लिए कितनी राशि मंजूर की गई; और

(ग) इनमें से कितनी समितियों संबंधी प्रस्ताव मंजूर नहीं किये गये और प्रत्येक के लिए कारण क्या है ?

कृषि और सिंचाई मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह) : (क) 16

(ख) केन्द्रीय सहायता हेतु अब तक निम्नलिखित 2 बाजार समितियां अनुमोदित की गई हैं। स्वीकृत धनराशि उनके नामों के सामने बराबरी गई है :

1. बोदेली . . . 4.00 लाख रुपए

2. राजकोट . . . 4.00 लाख रुपए

2.00 लाख रुपए की पहली किस्त इन दोनों बाजार समितियों के पक्ष में वंटित की गई है। केन्द्रीय सहायता की दूसरी तथा अंतिम किस्त पहले दी गई धनराशि का उपयोग प्रमाण-पत्र प्राप्त करने के पश्चात् वंटित की जाएगी।

(ग) शेष बाजार समितियों के लिए प्रस्ताव निम्नलिखित कारणों से अनुमोदित नहीं किए गए थे :

(1) 6 बाजार समितियों के मामले में अधिकृत भूमि मार्गदर्शक सिद्धांतों के अंतर्गत दी गई आवश्यकताओं को पूरा करने के लिए पर्याप्त नहीं था।